NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

47. MA 141/2018 MA 361/2017 IN TCP 18/2016

CORAM:
SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2023

NAME OF THE PARTIES: - Haresh G. Mataliya & Ors.
V/s
Pallavi Gems Pvt. Ltd. & Ors.

APPEARANCES: -
FOR THE PETITIONER : Absent
FOR THE RESPONDENT : Absent.

Section: 56, 59, 62 of Companies Act, 2013

ORDER

The matter is convened through Virtual Hearing (VC).

Due to paucity of time this matter could not be taken. List this matter for hearing on **03.03.2023**.

Sd/- **Sd/-**

SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**

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